

IN THE HIGH COURT OF JHARKHAND AT RANCHI
First Appeal No. 191 of 2018

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Guddu Herenj --- --- Appellant

Versus

Binita Devi -- --- Respondent

CORAM: The Hon'ble Mr. Justice Aparesh Kumar Singh
The Hon'ble Mrs. Justice Anubha Rawat Choudhary
Through Video Conferencing

For the Appellant : Mr. Dilip Kr. Prasad, Adv.
For the Respondent : Mr. Vijay Kr. Roy, Adv.

08/05.04.2021 Mediation has failed as per the report at Flag-Y bearing letter no.465 dated 9th March 2021 submitted by learned Mediator, JHALSA.

Let the matter appear under the heading 'For Hearing' since it has already been admitted vide order dated 26th November 2019.

(Aparesh Kumar Singh, J.)

(Anubha Rawat Choudhary, J.)

Shamim/